

and Profit and Loss Account prescribed under the Banking Regulation Act, 1949 banks are given statutory protection from disclosing the particulars and quantum of bad and doubtful debts for which provision is made to the satisfaction of auditors. The required information therefore cannot be made available.

(b) and (c). Under the Deposit Insurance and Credit Guarantee Corporation's Credit Guarantee Scheme banks can invoke guarantee after an eligible credit facility has been treated as bad debt/doubtful of recovery and has been provided for as such in the books of financing banks. In such cases the net

amount in default is shared by Deposit Insurance and Credit Guarantee Corporation with the financing bank. It cases where the banks effect recovery from the borrowers after the settlement with the Deposit Insurance and Credit Guarantee Corporation, such recoveries are shared by the bank and the Corporation in the same proportion.

Information from Deposit Insurance and Credit Guarantee Corporation is available in aggregative terms in regard to the claims received and claim disposed off. This information for the years 1982, 1983 and 1984 is set out below :

(Amount in crores of Rs.)

During the year	Claims received		Claims disposed off	
	Number	Amount	Number	Amount
1982	1,50,926	24.71	1,05,513	14.50
1983	1,47,474	27.84	1,27,714	19.64
1984	2,54,692	61.71	2,36,625	32.09

Expansion of Spinning Units of Cannanore Spinning Mill in Cannanore Under NTC

7041. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether there is any proposal to expand Spinning Units of Cannanore and Mahe which are under the National Textile Corporation;

(b) whether there is any proposal to convert the working days in these units from 6 days to 7 days a week with a view to increasing the output thereof; and

(c) whether there are any trade unions in the above units which oppose the introduction of Sunday shift that promote job opportunities for more labourers ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) National Textile Corporation has prepared a proposal to expand the spinning capacity of Cannanore Spinning and Weaving Mills, Cannanore during the Seventh Plan Period (1985-90).

(b) 7 working days a week has already been introduced in the Cannanore Spinning and Weaving Mills, Mahe. Introduction of this proposal in Cannanore Spinning and Weaving Mills, Cannanore is being discussed with the Labour Unions concerned.

(c) 7 days working was introduced in the Mahe unit after discussions with the trade unions concerned. Discussions with the trade unions, regarding the Cannanore unit, have still not concluded.